

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 1385  
ANSWERED ON Monday, February 9, 2026/Magha 20, 1947 (Saka)**

**CSR PROJECTS IN ODISHA**

**QUESTION**

**1385. DR. SAMBIT PATRA:**

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) the total number of CSR projects implemented by all Public Sector Undertakings (PSUs) in the State of Odisha during the current financial year;**
- (b) the details of the amount of funds allocated by the PSUs for CSR activities in the State of Odisha during the last three years;**
- (c) whether the PSUs under the Ministry proposes to approve and implement any new CSR projects for development, public welfare and expansion of basic amenities in Odisha; and**
- (d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**[SHRI HARSH MALHOTRA]**

**(a): All data related to Corporate Social Responsibility (CSR) filed by companies in MCA21 registry including project wise is available in public domain and can be accessed at [www.csr.gov.in](http://www.csr.gov.in).**

**As per the section 137 of the Companies Act, 2013 ('Act') and Rules made thereunder, the companies are required to hold Annual General Meeting (AGM) within six months from the end of financial year. Thereafter, financial statements and board report containing disclosure about CSR are to be filed in MCA21 within 30 days of the AGM. As the filing date for the current financial year i.e 2025-26 is not due as yet, the information on CSR data in Odisha for the Financial Year 2025-26 is not available.**

**(b): There is no provision of allocation of CSR funds to States or UTs under the Companies Act, 2013. Under the Act, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor the CSR activities based on the recommendations of its CSR Committee. On the basis of annual filings made by companies in the MCA21 registry, CSR expenditure by PSUs in Odisha during the Financial Years 2021-22, 2022-23 and 2023-24 is at Annexure.**

**(c) & (d): There are no PSUs under the Ministry of Corporate Affairs.**

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Refer to part (b) of Lok Sabha Unstarred Question no. 1385 for 09.02.2026  
CSR expenditure by PSUs in Odisha during the Financial Years 2022-23 and 2023-24

(Amount in Rupees Crore)

Particulars	FY 2021-22	FY 2022-23	FY 2023-24
CSR Expenditure in Odisha by PSUs	397.61	396.65	486.38

(Data upto 31.03.2025) (Source: Corporate Data Management Cell)

**Note:** The Ministry of Corporate Affairs had allowed all companies to complete their annual filings pertaining to FY 2024-25 till 31<sup>st</sup> January, 2026 without payment of additional fees. Therefore, companies had time to file the details related to their CSR expenditure pertaining to financial year 2024-25 upto 31<sup>st</sup> January, 2026. Due to large number of filings made by the companies, this data is being processed before putting in the public domain.